

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No : EP(CHE)/1/2024  
Petition No : CP/49/2017  
Name of Petitioner : K Hemalatha & Anr  
& Vs  
Name of Respondent : Sri Srivathsa Paper Mills Pvt Ltd and Others  
Section : Sec 424 of CA, 2013  
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**ORDER**

Present: Mr. Manoj Gopalakrishnan, Ld. Counsel for Petitioner.  
Ms. Dhanya Deekshitha, Ld. Counsel for R1.  
None for other Respondents.

Reply already filed by R1.

As per the Affidavit of service, other Respondents have also been served through mail.

Till date, the Respondents have not filed their reply.

Their right to file reply is closed.

Ld. Counsel for R1 submits that R1 is the proforma party and the contesting Respondents are R2 to R5.

Ld. Counsel for the Petitioner states that Petitioner has not to file rejoinder.

List the Petition for hearing on **11.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**